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B.P.PANIGRAHI VS.DEFENCE

ORDERS SL.NO.14

O.A.No.680/2014

Date-24.10.2016

CORAM

HON'BLE SHRI A.K.PATNAIK, MEMBER(J)

Heard Mr.N.R.Routray, learned counsel for the applicant and Ms.S.Mohapatra, learned ACGSC. Mr.Routray has filed a Memo stating therein that during pendency of this O.A., relief has been granted to the applicant in the hands of the Respondents. In view of this, the O.A. is disposed of for having become infructuous.

Wales
MEMBER(J)